

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH : NAGPUR.

Criminal Application (BA) No. 248 of 2020

[Mohd. Atik Mohd. Noorulhaque Vs. The State of Maharashtra]

Office Notes, Office Memoranda of
Coram, appearances, Court's Orders
or directions and Registrar's order

Court's or Judge's Order

Shri M. N. Ali, Advocate for the applicant
Mrs. G. R. Tiwari, APP for the State/non-applicant

CORAM : M. G. GIRATKAR, J.

DATE : 30/04/2020

Heard Shri Ali, learned Advocate for the applicant
and Mrs. Tiwari, learned Additional Public Prosecutor for
the non-applicant.

Reply is not filed. List this matter after two weeks.

JUDGE

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